

(b) Breakdowns are due to line interruptions caused by heavy rain, storms, floods and others natural causes and also due to large scale copper wire thefts.

(c) A number of remedial measures are being taken, such as

(i) converting the overhead line circuits on main trunk routes to underground cable working,

(ii) minimising incidence of copper wire theft by

(a) pursuing the theft cases vigorously with the State Police authorities;

(b) progressive replacement of copper wire in theft-affected areas by copper weld wires.

Recommendations of 'Class IV Promotion Committee'

341. **Shri Nambiar:** Will the Minister of Railways be pleased to state:

(a) the steps that have been taken to implement the recommendations of "Cl. IV Promotion Committee"; and

(b) whether the representations received from employes for the implementation of the recommendations are being complied with?

The Deputy Minister in the Ministry of Railways (Shri Mahanawaz Khan): (a) Railway Board have issued orders to Railway Administrations to implement the recommendations accepted by the Government. A special machinery is also being set up on Railways to watch effectively the implementation of these orders.

(b) Representations are looked into and action taken as necessary.

Central Cashew and Spices Committee

342. **Shri Maniyangadan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether a Committee called the Central Cashew and Spices Committee has been constituted;

(b) if so, since when;

(c) whether the Committee has met since its constitution;

(d) if so, how many times; and

(e) if the Committee has not met so far, the reasons therefor?

The Minister of Food and Agriculture (Shri S. K. Patil): (a) and (b). Yes. The constitution of the Indian Central Spices and Cashewnut Committee was approved by the Government of India by a resolution on the 7th September 1961

(c) No.

(d) Does not arise.

(e) The appointments of the members to the Committee in accordance with the provisions of the Resolution dated the 7th September 1961 constituting the Committee, have been completed recently in consultation with the State Governments and other authorities concerned. The first meeting of the Committee will be held shortly.

Irrigation and Power Potentials of River Projects

343. **Shri Maheswar Naik:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have made any assessment of the irrigation and power potentials of the already completed river projects constructed both by and under the instance of the Central Government;

(b) whether they have been made full use of; and

(c) what additional potentials are expected to be generated by the end of the Third Plan period?

The Minister of Irrigation and Power (Hafiz Mohammed Ibrahim): (a) to (c). A statement giving the requisite information is laid on the Table of the House.

STATEMENT

State Government are primarily responsible for the planning and exe-

cution of various River Valley Projects. Major irrigation and power projects yield their benefits in phases. Details of the creation and utilization of potential for irrigation and power are as under:

Irrigation

Total potential (at channel outlets) at the end of the 2nd Plan is of the order of 12.24 million acres and the gross irrigated area of the order of 8.68 million acres, as assessed by the working group of the Planning Commission. During the Third Plan, additional irrigation potential of about 16.2 million acres is expected to be created from all the Plan projects and the additional utilisation in the Third Plan period is expected to be of the order of, 12.80 million acres bringing the total utilisation from the First, the Second and the Third Plan schemes to about 21.48 million acres.

Power

The total installed hydro-generating capacity in the country by the end of the Second Plan was 1.85 million kW. All this capacity is being fully utilised.

The total installed generating capacity in the country by the end of the Second Plan was about 5.7 million kW, comprising of about 1.9 million kW of hydro plant and the balance of thermal plant. The installed capacity anticipated at the end of the Third Plan is estimated to be of the order of, 13 million kW comprising about 5 million kW of hydro plant and the balance in thermal plant.

Development Blocks in Orissa

344. Shri Maheswar Naik: Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) the total number of development blocks as have so far been started in the State of Orissa;

(b) by what time the whole of the

State is expected to be brought under this scheme;

(c) whether any assessment has been made of the economic improvement of the people residing in the block areas during the working period of the blocks; and

(d) if so, with what results?

The Deputy Minister in the Ministry of Community Development Panchayati Raj and Cooperation (Shri R. S. Murthy): (a) 256.

(b) By October 1962 all the Pre-extension Blocks will be allotted so as to cover the whole State.

(c) No.

(d) Does not arise.

Khetri-Chirawa Railway Line

345. Shri Morarka: Will the Minister of Railways be pleased to state:

(a) the progress that has so far been made regarding the Khetri-Chirawa railway line; and

(b) when the actual work would begin?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Reconnaissance Engineering and Traffic Surveys for connecting Khetri with Chirawa on the Loharu-Sikar line have been carried out and project reports are under preparation. A survey for an alternative alignment for connecting Khetri with Dabla or Nizampur on the Rewari-Reenugs line is also being carried out to find out which of the two alignments would be more suitable and economical.

(b) No decision has yet been taken as to when the construction of the line from Khetri to Chirwa or Khetri to Dabla will be commenced.

नजफगढ़ श्रौर नरेला के बीच सीपी
टेलीफोन लाइन

३४६. श्री नवल झाकर : क्या परिवहन
तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देहली के